

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-01-2023  
AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)  
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/1603(CHE)2022  
PETITION NUMBER : IBA/706/2020  
NAME OF THE PETITIONER : H.S.Chandrasekar (RP) of Maan Sarovar  
Properties Development Pvt Ltd  
NAME OF THE RESPONDENT(S) : --  
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. P. Ulaganathan is present for the RP/Applicant.

List this matter for further hearing on 06.02.2023.

-Sd-

SAMEER KAKAR  
Member (Technical)

Phk

-Sd-

DR. DEEPTI MUKESH  
Member (Judicial)